

[Dr. K. L. Roa]

[Placed in Library. See No. LT-1093/69.]

**Report of the Committee of Enquiry  
in to the Expenses of the Life  
Insurance Corporation of India, etc.**

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI P. C.  
SETHI) :

I beg to lay on the Table :

- (1) A copy of the summary (Hindi and English versions) of the main conclusions and recommendations of the Report of the Committee of Enquiry into the Expenses of the Life Insurance Corporation of India. [Placed in Library. See No. LT-1094/69.]
- (2) A copy of the Central Excise (Fifth Amendment) Rules, 1969 (Hindi and English versions) published in Notification No. G. S. R. 1023 in Gazette of India dated the 26th April, 1969 under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-1095/69.]
- (3) A copy each of the following Notifications under section 159 of the Customs Act, 1962 :—
  - (i) G. S. R. 1020 (English version) and G. S. R. 1022 (Hindi version) published in Gazette of India dated the 26th April, 1969 together with an explanatory memorandum.
  - (ii) G. S. R. 1081 published in Gazette of India dated the 28th April, 1969 together with an explanatory memorandum. [Placed in Library. See No. LT-1096/69.]
- (4) A copy each of the following Notifications issued under the Central Excise Rules, 1944 :—
  - (a) G. S. R. 407 published in Gazette of India dated the 22nd February, 1969 together with an explanatory memorandum (Hindi and English versions)
  - (ii) G. S. R. 408 published in Gazette of India dated the

22nd February, 1969 together with an explanatory memorandum (Hindi and English versions)

- (iii) G. S. R. 778 (English version) and G. S. R. 779 (Hindi version) published in Gazette of India dated the 15th March, 1969 together with an explanatory memorandum,
- (iv) G. S. R. 849 published in Gazette of India dated the 20th March 1969 together with an explanatory memorandum (Hindi and English versions)
- (v) G. S. R. 850 published in Gazette of India dated the 20th March, 1969 together with an Explanatory memorandum (Hindi and English versions)
- (vi) G. S. R. 1037 (English version) and G. S. R. 1038 (Hindi version) published in Gazette of India dated the 24th April, 1969 together with an explanatory memorandum. [Placed in Library. See No. LT-1097/69.]

**Import Policy for Newsprint**

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : I beg to lay on the Table a copy of the Public Notice No. 68-I T C (PN) /69 dated the 12th May, 1969 regarding Import Policy for Newsprint for the year 1969-70 in respect of newspapers and periodicals. [Placed in Library. See No. LT-1144/69.]

SHRI SRINIBAS MISRA : In item No. 7 also delay has occurred. On account of the delay the Members may not be able to give notice for modification.

SHRI NATH PAI (Rajpur) : That right cannot be exercised. If the notice is short, under the Rules it has to be relaid.

SHRI SRINIBAS MISRA : They should be relaid in the next session.

MR. SPEAKER : We shall see.